GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA STARRED QUESTION NO. *94

ANSWERED ON TUESDAY, DECEMBER 9, 2025 / 18 AGRAHAYANA, 1947 (SAKA)

LOANS WRITTEN-OFF BY PUBLIC SECTOR BANKS

*94. SHRI RAMJI LAL SUMAN:

Will the Minister of FINANCE be pleased to state:

- (a) the details of number of loans amounted to more than ₹ 50 crore written off by public sector banks during the last three financial years (FYs) and the current FY, till date along with the details of total amount of loans written off, bank-wise and year-wise; and
- (b) the details of number of loans amounted to less than ₹ 50 crore written off during last three FYs and the current FY, till date along with the details of total amount of loans written off, public sector bank-wise and year-wise?

ANSWER

<u>FINANCE MINISTER</u> (SMT. NIRMALA SITHARAMAN)

(a) and (b): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) and (b) in respect of Rajya Sabha Starred Question No. *94 for reply on 09.12.2025 regarding Loans written-off by public sector banks asked by Shri Ramji Lal Suman.

(a) and (b): As per inputs received from Public Sector Banks (PSBs), the bank-wise year-wise details of written-off loans where the amount of loan sanctioned is less than Rs. 50 crore, and greater than & equal to Rs. 50 crore during the last three financial years (FYs) and the current FY till 30.9.2025 are at **Annex**.

Banks write-off non-performing assets (NPAs), including, *inter-alia*, those in respect of which full provisioning has been made on completion of four years, as per the Reserve Bank of India (RBI) guidelines and policy approved by banks' Boards. Such write-off does not result in waiver of liabilities of borrowers and therefore, it does not benefit the borrower. The borrowers continue to be liable for repayment and banks continue to pursue recovery actions initiated in these accounts.

Further, recovery in written-off loans is an ongoing process and banks continue pursuing their recovery actions initiated against borrowers under the various recovery mechanism available to them, such as filing of a suit in Civil Courts or in Debts Recovery Tribunals, action under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, filing of cases in the National Company Law Tribunal under the Insolvency and Bankruptcy Code, etc.

Rajya Sabha Starred question no. *94, regarding Loans written-off by public sector banks

Details of NPAs written-off by Public Sector Banks

(Amounts in crore Rs.)

| Bank | FY 2022-23 | | | | FY 2023-24 | | | | FY 2024-25 | | | | FY 2025-26 (till 30.9.2025) | | | |
|---------------------|---|--------|---|--------|---|--------|--|--------|---|--------|---|--------|---|--------|--|----------|
| | Where amount of | | Where amount of | | Where amount of | | Where amount of | | Where amount of | | Where amount of | | Where amount of | | Where amount of | |
| | loan sanctioned is less than Rs. 50 crore | | loan sanctioned is greater than and equal to Rs. 50 | | loan sanctioned is less than Rs. 50 crore | | loan sanctioned is greater than and equal to Rs. 50 crore | | loan sanctioned is less than Rs. 50 crore | | loan sanctioned is greater than and equal to Rs. 50 crore | | loan sanctioned is less than Rs. 50 crore | | loan sanctioned is greater than and equal to Rs. 50 crore | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | crore | | | | Ciore | | | | 50 crore | | | | CIOIC | |
| | Number | Amount | Number | Amount | Number | Amount | Number | Amount | Number | Amount | Number | Amount | Number | Amount | Number | Amount |
| | Z | V | Z | A | Z | ⋖ | Z | A | Z | V | Z | ⋖ | Z | A | Z | ⋖ |
| Bank of Baroda | 1,19,906 | 8,864 | 59 | 9,134 | 71,583 | 5,491 | 34 | 5,027 | 63,854 | 2,750 | 46 | 6,230 | 22,622 | 2,507 | 13 | 767 |
| Bank of India | 1,14,777 | 5,077 | 21 | 3,617 | 1,23,403 | 2,858 | 50 | 7,039 | 1,57,369 | 4,999 | 60 | 2,959 | 81,193 | 2,653 | 11 | 1,154 |
| Bank of | 22,280 | 1,150 | 5 | 341 | 11,327 | 719 | 4 | 271 | 26,724 | 796 | - | - | 31,604 | 554 | 1 | 27 |
| Maharashtra | | | | | | | | | | | | | | | | |
| Canara Bank | 2,73,077 | 11,080 | 23 | 1,680 | 1,65,084 | 5,940 | 55 | 5,887 | 2,60,493 | 8,882 | 30 | 5,468 | 2,35,097 | 3,782 | 5 | 2,795 |
| Central Bank of | 80,354 | 4,372 | 32 | 5,886 | 3,24,553 | 6,568 | 17 | 3,433 | 35,183 | 854 | 6 | 2,516 | 39,454 | 826 | 1 | 55 |
| India | | | | | | | | | | | | | | | | |
| Indian Bank | 1,26,291 | 2,856 | 38 | 5,096 | 1,19,038 | 6,793 | 24 | 1,941 | 2,79,464 | 3,828 | 5 | 1,088 | 2,39,263 | 2,638 | - | - |
| Indian Overseas | 37,834 | 1,514 | 19 | 1,898 | 51,102 | 3,682 | 27 | 3,497 | 62,351 | 1,473 | 4 | 2,411 | 11,813 | 347 | - | - |
| Bank | | | | | | | | | | | | | | | | |
| Punjab and Sind | 6,104 | 678 | 14 | 1,605 | 2,512 | 144 | 9 | 652 | 5,245 | 472 | 11 | 1,050 | 1,869 | 232 | - | - |
| Bank | | | | | | | | | | | | | | | | |
| Punjab National | 1,17,853 | 3,054 | 70 | 13,524 | 93,710 | 7,640 | 34 | 10,677 | 1,10,907 | 5,271 | 46 | 6,888 | 44,128 | 2,063 | 10 | 1,138 |
| Bank | | | | | | | | | | | | | | | | |
| State Bank of India | 6,56,052 | 12,892 | 35 | 11,169 | 5,57,430 | 11,315 | 34 | 4,846 | 4,70,509 | 12,015 | 28 | 8,294 | 2,26,417 | 6,177 | 12 | 2,324 |
| UCO Bank | 44,867 | 1,787 | 11 | 788 | 34,127 | 1,136 | 13 | 802 | 52,260 | 1,301 | 5 | 264 | 54,959 | 753 | - | - |
| Union Bank of | 1,20,620 | 14,884 | 89 | 4,291 | 79,676 | 14,747 | 36 | 3,517 | 2,35,452 | 9,769 | 28 | 1,865 | 1,78,364 | 3,332 | 13 | 944 |
| India | | | | | | | | | | | | | | | | |

Source: PSBs
